

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

D.A.No.623 OF 1999.

DATE OF ORDER:26-4-1999.

BETWEEN:

C.Anil Kumar.

.....Applicant

a n d

The General Manager,
Ordnance Factory,
Eddumailaram Post,
Medak District,A.P.

.....Respondent

COUNSEL FOR THE APPLICANT :: Mr.K.Nageswara Reddy

COUNSEL FOR THE RESPONDENTS :: Ms.Shama

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN)

A N D

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER (JUDL)

: O R D E R :

ORAL ORDER (PER HON'BLE SRI R.RANGARAJAN, MEMBER(A))

Heard Mr.K.Nageswara Reddy, learned Counsel for
the Applicant and Ms.Shama, learned Standing Counsel
for the Respondents.



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2. The applicant in this OA is an aspirant for the ^{the sole} post of Lower Division Clerk under/Respondent. It is stated that his name has not been sponsored by the Employment Exchange.


3. Hence, he has filed this OA to consider his name also alongwith the Employment Exchange sponsored candidates in view of the Judgment of the Supreme Court in THE EXCISE SUPERINTENDENT, MALKAPATNAM, KRISHNA DISTRICT Vs K.B.N. VISHWESHWAR RAO & OTHERS (reported in 1996(6) SCALE 676).

4. The case of the applicant should also be considered alongwith the Employment Exchange sponsored candidates, provided,-

- i) He fulfills all the other conditions stipulated for consideration of his case for the post of Lower Division Clerk; and
- ii) His application ^{is} received atleast a week in advance of the starting of the selection either written or vivo voce or both.

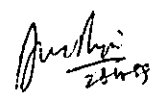
5. The OA is ordered accordingly at the admission stage itself. No costs.


(B.S. JAI PARAMESHWAR)
MEMBER (JUDL)


(R. RANGARAJAN)
MEMBER (ADMN)

DATED: this the 26th day of April, 1999

Dictated to steno in the Open Court


26/4/99

COPY TO:-

1. HDHND
2. HHRP M(A)
3. HBSJP M(3)
4. B.R.(A)
5. SPARE

B. cch 28/4
1ST AND 2ND COURT

TYPED BY
COMPARED BY.

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR :
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR :
MEMBER (J)

DATED: 28.4.99

ORDER / JUDGEMENT

MR./R.A./C.P.No.

IN

C.A. No. 623/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED.

R.A. CLOSED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN

ORDERED/REJECTED.

NO ORDER AS TO COSTS.

SRR

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
दस्तावेज / DESPATCH

29 APR 1999

हैदराबाद ब्याचपीठ
HYDERABAD BENCH